

**GOVERNMENT OF INDIA
POWER
LOK SABHA**

UNSTARRED QUESTION NO:243

ANSWERED ON:03.07.2009

SHORTAGE OF POWER

Joshi Shri Pralhad Venkatesh;Reddy Shri Magunta Srinivasulu;Roy Shri Nripendra Nath

Will the Minister of POWER be pleased to state:

- (a) whether the Government is aware that several States are reeling under huge power shortage;
- (b) if so, the details thereof, State-wise;
- (c) whether the Government has formulated any action plan to overcome this situation;
- (d) if so, the details thereof;
- (e) the quantum of power generated in the country during each of the last three years from various sources, source-wise, State-wise, separately;
- (f) whether the Government proposes to allocate extra power from the central pool to improve the situation in power deficit States; and
- (g) if so, the details thereof?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF POWER (SHRI BHARATSINH SOLANKI)

(a) & (b) : There is a continuing shortage of power in the country. The total shortage of electricity in the country during the year 2009-10 (up to May, 2009) was 10.0% in terms of energy and 12.3% in terms of peak power. The details of State-wise actual power supply position in the country during the period April to May, 2009 both in terms of energy and peak power is enclosed at Annex-I.

(c) & (d) : The following steps have been taken / are being taken to mitigate shortage of power in the country:

i) A capacity addition target of 78,700 MW from conventional energy sources has been set for the 11th Plan. Out of this, a capacity of approximately 15,036 MW has been commissioned as on 30.06.2009.

ii) Development of Ultra Mega Power Projects of 4,000 MW each.

iii) Harnessing surplus captive power into the grid. A capacity of 12,000 MW of captive power is likely to be added to the system during 11th Plan.

iv) Development of approximately 10,000 MW capacity through the merchant power plant initiative.

v) Launch of 50,000 MW hydro initiative for accelerated development hydro power in the country.

vi) Renovation, Modernization & Life Extension of old and inefficient generation units.

vii) Augmentation of manufacturing capacity of equipment for electric power in the country.

viii) Promoting demand side management, energy efficiency and energy conservation measures.

ix) Import of coal to bridge the gap between anticipated demand and domestic production of coal.

(e) : The details of state-wise / source-wise quantum of power generated during the last three years are given at Annex-II.

(f) & (g) : The quantum of unallocated power in Central Generating Stations available at the disposal of the Government stands allocated to States / UTs and other beneficiaries at all points of time. Hence, the question of allocating extra power from the Central pool does not arise.